

- (iii) A copy of the Annual Accounts of the Animal Welfare Board, Madras for the year १९६६-६६ along with the Audit Report thereon. [Placed in Library. See No. LT-४६०/६७.]

ORDERS UNDER DELIMITATION COMMISSION ACT

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): I beg to lay on the Table—

- (1) A copy each of the following Orders of the Election Commission under sub-section (2) of section 11 of the Delimitation Commission Act, १९६२.

- (i) Order No. ५८ published in Notification No. S.O. १४७ in Gazette of India dated the ११th January, १९६७, making certain amendments in the Delimitation Commission's Order No. ५ dated the २nd June, १९६६, relating to the State of Bihar.

- (ii) Order No. १५A published in Notification No. S.O. ३५२ in Gazette of India dated the २७th January, १९६७, making certain corrections in the Delimitation Commission's Order No. १५ dated the २३rd May, १९६६, relating to the State of Uttar Pradesh.

- (iii) Order No. ५D published in Notification No. S.O. ४२० in Gazette of India dated the ३१st January, १९६७, making certain corrections in the Delimitation Commission's Order No. ५ dated the २nd June, १९६६, relating to the State of Bihar. [Placed in Library. See No. LT-४६१/६७.]

- (3) A copy of the Delimitation of Council Constituencies (Mysore) Amendment Order, १९६७, published in Notification No. G.S.R. ६२६ in Gazette of India dated the २६th April, १९६७.

under sub-section (3) of section 13 of the Representation of the People Act, १९५०. [Placed in Library. See No. LT-४६२/६७.]

(3) A copy of the Registration of Electors (Amendment) Rules, १९६७, published in Notification No. S.O. ११२७, in Gazette of India dated the १st April, १९६७, under sub-section (3) of section २८ of the Representation of the People Act, १९५०. [Placed in Library. See No. LT-४६३/६७.]

(4) A copy of the Conduct of Elections (Amendment) Rules, १९६७, published in Notification No. S.O. १५४२ in Gazette of India dated the २५th April, १९६७, under sub-section (3) of section १६९ of the Representation of the People Act, १९५१. [Placed in Library. See No. LT-४६४/६७.]

१२.५९ hrs.

PETITION RE. SHIFTING OF VEHICLE RESEARCH DEVELOPMENT ESTABLISHMENT FROM AHMEDNAGAR TO AVADI

श्री जावं करनेबीज (बम्बई दक्षिण) : अध्यक्ष महोदय, मैं बहिन रिमर्व डेवेलपमेंट इन्स्टीट्यूट को अहमदनगर से आवाडी हटाने के संबंध में अहमदनगर के वसंत बाबुदेव कुलकर्णी और अन्य नागरिकों की ओर से एक याचिका पेश करता हूँ।

अध्यक्ष महोदय, यह याचिका करीब...

Mr. Speaker: No speech please ..
(Interruption)

The House stands adjourned for lunch to meet at २ O' Clock.

१३ hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock